

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 25th July 1984, 1984.

NOTIFICATION
(INCOME-TAX)

No. 5912 (F.NO.197/33/81-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Sri Thakur Ramchandra Dev Association (Regd.), New Delhi" for the purpose of the said section for the period covered by the assessment years 1982-83 to 1984-85.

(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Kajouri Garden), New Delhi.

Copy to:-

1. The Secretary, Sri Sri Thakur Ramchandra Dev Association, J-1913, Chittaranjan Park, New Delhi-110019.
2. The Commissioner of Income-tax, Delhi-VI, New Delhi, with ref. to his letter D.O.No.CIT/D-VI/83-84/4355 dt.8.3.84.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(RS&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atas Ram
(ATMA RAM)
SECTION OFFICER
I.T.(AI)SECTION

ITce

भारत के राजपत्र के भाग 11, खण्ड 3(11) में प्रकाशनाय

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, निर्धारित मई, 1984

25 अक्टूबर

अधिसूचना

(आयकर)

सं० 5912-अप०सं० 197/33/8 - आ०क०(नि०-1) [: आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 के खण्ड (23ग) के उप-खण्ड (IV) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा उक्त धारा के प्रयोजनार्थ, " श्री श्रीठाकुर रामचन्द्र देव स्मृतिस्थान (राजि), नई दिल्ली " को फर निर्धारणवर्ष 1982-83 से 1984-85 तक के अंतर्गत आने वाली वसुधि के तिर अधिसूचित करती है ।

21/6/84

(आर०के० तिवारी)

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी लीज्योगिक क्षेत्र,

(राजोरी गार्डन के पास), नई दिल्ली ।

२ अर्थात् २